

(6)

OA 816/05

Dt. 04.04.06

Hon. Mr. A.K. Singh, AM

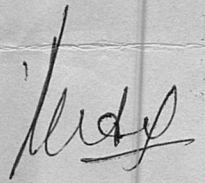
Hon. Mr. K. Elango, J.M.

Sri S. Lal for the applicant. Sri A. Dwivedi, holding brief of Sri S. Singh for the respondents.

After filing of the OA, the respondents have filed Short C.A dt. 12.04.06. As per para 4 of the aforesaid Short C.A, respondents have affirmed that the relief sought by the applicant under the aforesaid OA, have already been provided to the applicant. The applicant has already been granted two financial upgradations as provided under the A. G. P. Scheme. Learned counsel for applicant confirms the same.

As the grievance of the applicant, as per Short C.A, are already redressed, the OA in question becomes infructuous and ^{hence the same} is accordingly dismissed.

K. Elango
J.M.


AM

